

GOVERNMENT OF INDIA
 MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 309
 ANSWERED ON 04/02/2025

INITIATIVES TO ACHIEVE RENEWABLE ENERGY TARGET

309. SMT. SUNETRA AJIT PAWAR

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether Government has taken any initiatives to achieve 500 GW of renewable energy by the year 2030;
- (b) the details of initiatives taken in this regard thereof;
- (c) the details of increase in installed renewable energy capacity during 2024 thereof;
- (d) the source-wise details of renewable energy thereof;
- (e) the source-wise and year-wise increase in the same during the last three years;
- (f) the share of Maharashtra in renewable energy generation; and
- (g) the extent to which Maharashtra's share in renewable energy generation has increased during the last three years?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a)&(b) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030. As on 31.12.2024, a total of 217.62 GW non-fossil power capacity has been installed in the country. Further, about 167.21 GW of renewable energy projects are under implementation and projects of 79.27 GW have been tendered. Government of India has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country. Details are given at **Annexure**.

(c)&(d) During financial year 2024-25 (up to December, 2024), 18.87 GW renewable energy (RE) capacity has been installed. Source-wise details thereof are given below:

RE source	Capacity installed (in GW)
Solar power	16.05
Wind power	2.28
Hydro power	0.14
Bio power	0.40
Total	18.87

(e) Source-wise and year-wise increase in RE installed capacity during the last three financial years are given below:

RE source	Capacity installed (in GW)		
	2023-24	2022-23	2021-22

Solar power	15.03	12.78	12.76
Wind power	3.25	2.28	1.11
Hydro power	0.14	0.21	0.46
Bio power	0.14	0.12	0.14
Total	18.56	15.39	14.47

(f)&(g) The details of share of Maharashtra in renewable energy generation during the last 3 years and the current year up to December 2024 are given below:

(In Billion Units)

Year	Total RE generation in the country	RE generation in Maharashtra	Share of Maharashtra
2021-22	322.54	21.85	6.7%
2022-23	365.65	23.10	6.3%
2023-24	359.88	24.03	6.7%
2024-25 (upto December, 2024)	314.91	18.39	5.83%

Source: Central Electricity Authority (CEA)

**Annexure referred to in reply of parts (a)&(b) of the Rajya Sabha Unstarred
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No. 309 to be answered on 04.02.2025**

The Government of India has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country. These include, inter-alia, the following:

- Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies(REIAs) [REIAs: Solar Energy Corporation of India Limited (SECI), NTPC Limited, NHPC Limited, SJVN Limited] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Project Development Cell for attracting and facilitating investments has been set up.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Ultra Mega Renewable Energy Parks is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.

- “National Repowering and Life Extension Policy for Wind Power Projects, 2023” has been issued.
- “Strategy for Establishments of Offshore Wind Energy Projects” has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06th June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.